

Gold mines in India

2797. SHRI MANISH GUPTA : Will the Minister of MINES be pleased to state:

- (a) the number of gold mines in India and the number of mines in operation;
- (b) the name of owners of these gold mines and the State and locations of these mines;
- (c) the total production of these mines and the country's annual gold consumption; and
- (d) whether any prospecting activities are in progress and whether there is any possibility in the future for a gold mine in State of West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) There are 06 gold mines in India of which 04 mines have reported production.

(b) A table indicating number of gold mines in India, status of its operation and owners of these gold mines along with the state and places where these mines are located is furnished below:

Sl. No.	Name of Mine	Location of Mine	Address of Mine Owner	Status
1	2	3	4	5
1.	Ajjanahalli	Village Gungarapente District Tumakuru Karnataka	The Hutti Gold Mines Co. Ltd, Chitradurga Gold Unit, P.B.No.4, Chitradurga-577501	Not reporting production
2.	Hutti	Village Hutti District Raichur Karnataka	The Hutti Gold Mines Co. Ltd, Hutti, Distt. Raichur-548115, Karnataka	Reporting production
3.	Hirabuddini	Village Hirabuddini District Raichur Karnataka	The Hutti Gold Mines Co. Ltd, Hutti, Distt. Raichur-548115, Karnataka	Reporting production
4.	Uti	Village Uti District Raichur Karnataka	The Hutti Gold Mines Co. Ltd, Hutti, Distt.	Reporting production

1	2	3	4	5
			Raichur-548115, Karnataka	
5.	Kunderkocha	Village Kunderkocha District Singhbhum (East) Jharkhand	Manmohan Industries (P) Ltd, Shanti Niketan, 286, New Patliputra Colony, Patna, Bihar.	Reporting production
6.	Jonnagiri	Village Jonnagiri District Kurnool Andhra Pradesh	Geomysore Services (India) (P) Ltd., #627, Trinity Building, 3rd Cross, 3rd Block, Koramangala, Bengaluru-560034	Not reporting production but reporting labour only

(c) The total production from these for last three years is furnished in table given below:·

(A) Production of Gold during last three years

Mine Name	State	Mineral	Unit	2015-16	2016-17	2017-18(P)
				Qty	Qty	Qty
Kunderkocha Gold Mine	Jharkhand	Gold Ore	Tonnes	4153	5581	4618
		Gold Primary	Kg	13	15	8
Hutti	Karnataka	Gold Ore	Tonnes	522901	538396	509356
		Gold Primary	Kg	1245	1472	1516
Uti	Karnataka	Gold Ore	Tonnes	12083	6566	0
		Gold Primary	Kg	++	1	37
Hirabuddini	Karnataka	Gold Ore	Tonnes	23819	31737	35721
		Gold Primary	Kg	65	107	87

(P): Provisional,

++: Negligible

Source: MCDR Returns

(B) Gold Consumption in India :

As per Indian Minerals Year Book 2015, Jewellery accounted for major consumption of gold, *i.e.*, 85%, followed by electronics 6%, medal and coins 2% other sectors 7%.

(d) Geological Survey of India (GSI), an attached office of the Ministry of Mines, carries out different stages of exploration (reconnaissance, regional, detailed) for different mineral commodities including gold, depending on the geological potential of the area in different parts of the country. In the current Field Season 2018-19, Geological Survey of India (GSI) is implementing 19 exploration projects for Gold at different stages in the States of Madhya Pradesh, Chhattisgarh, Jharkhand, Arunachal Pradesh, Uttar Pradesh, Jammu and Kashmir, Karnataka, Tamil Nadu and Rajasthan. Further, as per National Mineral Inventory 2015, total 12.83 million tonnes of total resources of Gold ore (primary) containing 0.65 tonnes of Gold metal content is available in Purulia district of West Bengal as on 01.04.2015.

Regulation of mining in India

2798. SHRI MANISH GUPTA: Will the Minister of MINES be pleased to state:

(a) whether Government has set up any statutory establishment to look at and make policies for prospecting and exploration of minerals in India, if so, the details of the role played by the set-up;

(b) whether mining operations are regulated and whether any statutes in this regard are regularly updated or amended to keep pace with the times; and

(c) whether private sector involvement is allowed, including FDI in exploration and mining of minerals in the country?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) In pursuance to Section 9C of Mines and Mineral (Development and Regulation) Act, 1957, National Mineral Exploration Trust (NMET) has been established *vide* Notification No. G.S.R.633(E) dated 14.08.2015. The objective of NMET is to promote mineral exploration in the country. Ministry of Mines makes policies for prospecting and exploration of minerals in India.

(b) Mining operations are regulated through Mines and Mineral (Development and Regulation) Act, 1957 and the rules made thereunder. The State Governments are empowered to frame Rules for regulation of minor minerals. The Act and the Rules are amended from time to time.

(c) As per report of Department of Industrial Policy and Promotion, (DIPP) 100% Foreign Direct Investment (FDI) is permitted via automatic route for mining and exploration of metal and non-metal ores including Diamond, Gold, Silver and precious ores and for mining of Coal and Lignite for captive consumption by power projects, iron, steel and cement units. 100% FDI is also permitted through Government route for titanium bearing mineral and its ores, its value addition and integrated activities.